

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DCOM SYSTEMS LIMITED Date of Commencement of Liquidation: 15-05-2024; List of Stakeholders as on Date: 26-07-2024; Name of IP: Mr. Mahendra Prasad Jindal; Process Number: 1; Last 5 digit of registration number: 11073

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1350639				NA
2	Liquidation costs incurred till date				53338				NA
3	Secured financial creditors	2	2981512948.00	1	355459575.00		2626053373		Annexure 3
4	Unsecured financial creditors	6	21639300731.34	5	20004868907.34		1634431824		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	33708	1	33708				Annexure 6
7	Operational creditors (Government Dues)	3	1568968225.47	2	920813345.93		648154879.54		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	26189815612.81	9	21282579513.27	0	4908640076.54	0	